

HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

No. 55 /
II-14-1/2018 (Steno.)

Bilaspur, dated: 09 August, 2019

In view of the fact that the Registry order no. 45 dated 04.07.2019 was served upon Shri S. Hushmat Hussain on 08.07.2019 and he did not join his duties as yet, therefore, the appointment of **Shri S. Hushmat Hussain S/o Shri Akhtar Hussain** to the post of Stenographer, made vide Registry order no. 45 (App.) dated 04.07.2019, is hereby cancelled.

By Order of Hon'ble the Chief Justice

Sd/-
(Neelam Chand Sankhla)
Registrar General

Endt. No. 8381 /
II-14-1/2018 (Steno.)

Bilaspur, dated: 09 August, 2019

Copy forwarded to: -

1. P.S. to the Registrar General, High Court of Chhattisgarh, Bilaspur,
2. Registrar (Vig./I.&E./Judl./S. & A. Cell), High Court of Chhattisgarh, Bilaspur,
3. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
4. Additional Registrar (Judl./DE & E/Adm.), High Court of Chhattisgarh, Bilaspur,
5. I/C Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur – with a request to get it be uploaded in the website of High Court of Chhattisgarh, Bilaspur,
6. Accounts Officer, High Court of Chhattisgarh, Bilaspur,
7. Deputy Registrar (Accounts), High Court of Chhattisgarh, Bilaspur,
8. Assistant Registrar (Estt.), High Court of Chhattisgarh, Bilaspur,
9. **Shri S. Hushmat Hussain S/o Shri Akhtar Hussain**, Sadar Bazar, ST. No. 9, House No. 382, Cant, Jabalpur (M.P.) Pin 482001.

for information/ necessary action.


9.8.2019
(Neelam Chand Sankhla)
Registrar General